

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

MISCELLANEOUS APPLICATION NO.170/00650/2019
IN
OA. NOS. 170/00181-198/2018

DATED THIS THE 18TH DAY OF OCTOBER, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Union of India, Through the Secretary,
Ministry of Defence, New Delhi & ors.Applicants in MA

(By Standing Counsel Shri S. Sugumaran, for respondents)

Vs.

P. Chander
S/o M. Papaiah,
Aged about 50 years,
Working as Mate (SSK)
O/o Garrison Engineer(Maintenance),
Air Force, Jalahalli,
Bangalore-13 & 17 ors.Respondents in MA

(By Advocate Shri M. Subramanya Bhat)

O R D E R (ORAL)

HON'BLE DR.K.B.SURESHMEMBER(J)

The original respondents have filed this MA seeking extension of time by four months to implement the order dated 22.01.2019 in OA.Nos.181-198/2018.

2. Two more months extended. MA allowed.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

vmr

